Technology (CIFT).

4. Central Institute of Fisheries Education (CIFE).

5. Central Institute of Freshwater Aquaculture (CIFA).

(c) and (d) There are no such proposals at present.

Shortage of essential drugs

2793. SHRI KRISHAN LAL SHARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether it is a fact' that the main features of the drug market of the country is the ever availability of tonics whereas the essential drugs are always short of demand;

(b) whether it is also a fact that a number of medicines banned USA and other foreign countreis are being freely prescribed to the patients; and

(c) if so, whether Government propose to take action in this matter with specific measures and if so, by when?

THE MINSITER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) There has been no shortage of essential drugs. However; localised shortages of some particular branded formulations have been reported but even in such instances of temporary shortages, theraapeutic equivalents are normally available.

(b) and (c) It is not a fact that a number of medicines .banned in U.S.A. and other countries are freely available in the country. As per the available information, World Health Organisation has so far reported the withdrawal of 44 drugs in some countries. Out of these 44 drugs, 26 drugs were never approved for marketing in India. Of the ramaining, 11 drugs were banned and 7 drugs were allowed for continued marketing in the country with 'caution' by the Drugs Controller of India in consultation with experts and expert bodies like ICMR.

**Land earmarked for playgrounds in the capital**

2794. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the estimated area of land (with location) in the Capital which was primarly meant for playgrounds to promote sports and has now been used for other purposes by the various authorities; and

(b) what alternative arrangements to provide play grounds have been made by Government for the promotion of sports by the various sports associations in the city, considering that Delhi has produced, one of the finest sports persons of international level?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) No survey has been done about the area of land in the Capital which was primarily meant for playing grounds to promote sports and has now been used for other purposes. However, due to explosion of population and migration from other States, use of land for purposes other than sports activities cannot be ruled out;

(b) During the IX Asian Games, held in the Capital, several large sports infrastructure like Jawahar Lai Nehru Stadium, Ambedkar Stadium, Shivaji Stadium, Talkatora Swimming Pool, Dr. Kami Singh Shooting Range, Indira Gandhi Stadium, Chhatrasal Stadium etc. were created in the Capital. Subsequently, Delhi Development Authority has developed 8 sports centres and 26 play-grounds at different locations in the Capital. These are being used as per the use permissible and have become quite popular with the masses residing in those areas. A list of these is in Statement I and Statement II respectively.

**Statement -I**

*Chart showing details of Sports-Complex*

| SI. No | Name & Location of Complex | Area (Hectr.) |
|---|---|---|
| 1 | 2 | 3 |
| 1. | S1RI FORT (South Delhi) | 13 |
| 2. | SAKET (South Delhi) | 7.60 |
| 3. | HARI NAGAR (Welt Delhi) | 6.40 |
| 4. | PASCHIM VIHAR (West Delhi) | 2.96 |
| 5. | ROHINI (North Delhi) | 6.8 |
| 6. | ASHOK VIHAR (North Delhi) | 4.28 |
| 7. | POORV DELHI KHEL PARISAR (East Delhi) | 3.2 |
| 8. | YAMUNA SPORTS COMPLEX Near Vivek Vihar Society Area. | about 30 |

**Statement - II**

*Chart Showing Sports Fields*

| SI. No | Name of Sports Field | Area in Acr. |
|---|---|---|
| (a) | (b) | (c) |
| 1. | Distt. Park at hauz Khas | 8.50 |
| 2. | M.P. Green Area at masjid Moth | 6.00 |
| 3. | N.N.P. between Pkt. A-11 & 12, Kalkaji | 3.00 |
| 4. | Rajiv Gandhi Rural Sports Complex Badarpur | 3.00 |
| 5. | Park at Nehru Place opposite Paras Cinema | 3.00 |
| 6. | M.P. Green area near LIG 996 at Hastsal | 5.00 |
| 7. | M.P. Green area near J.J. Colony at Hastsal | 5.00 |
| 8. | M.P. Green area near Vijay Mandal | 1.50. |
| 9. | Nangal Green area at Indl. Ph. II, Naraina, Satya Park | 2.23 |
| 10. | Distt. Park, Block-A Janakpuri | 3.00 |
| 11. | N.N.P. at Sundar Vihar | 8.00 |
| 12. | Distt. Park, Block-C, Vikas Puri | 5.00 |
| 13. | Sports Field F-26, Sector-3, Rohini | 2.11 |
| 14. | -Sports Field, B-9, Sector-3, Rohini | 3.28 |
| 15. | Park & Sports Field, B-9, Sector-V, Rohini | 2.6 |

| Sl. No | Name & Location of Complex | Area (Hectr.) |
|---|---|---|
| 16. | Sports Field D-II, Sector-Vll, rohini | 3.34 |
| 17. | Sports Field D-II, Sector-VIII, Rohini | 3.34 |
| 18. | Park & Play Ground around Babawal Bagh, Sector-19, Samypur, Badli, Rohini | 5.00 |
| 19. | Park & Play Ground, Block-D, Sector XVI, Rohini | 3.00 |
| 20. | Newly cleared area, Gulabi Bagh | 3.00 |
| 21. | Park & Wood Land between Rly. line G.T. Karnal Road, Gulabi Bagh | 1.85 |
| 22. | Sports Field at Ashok Vihar, Phase II | 4.74 |
| 23. | CHBS at Mandawali Fazalpur | 3.82 |
| 24. | CHBS at Mandawali Fazalpur | 1.10 |
| 25. | CHBS Mandawali Fazalpur, Phase III | 2.49 |
| 26. | Sports Field infront, Block-A, Nand Nagari | 5.50 |

**पशुपालन क्षेत्र में अनुदानों का गबन किया जाना**

2795. **श्री नागमणि** : क्या **कृषि** मंत्री यह बताने की कृपा करेंगे कि **:**

(क) क्या सरकार को संसद सदस्यों से बिहार में पशुपालन माफिया द्वारा सरकारी अनुदानों का गबन किए जाने के संबंध में कोई शिकायतें प्रात्प हुई हैं; और

(ख) यदि हां, तो सरकार द्वारा दोषी पाए गए व्यक्तियों के विरुद्ध अब तक क्या कार्यवाही की गई है?

**कृषि मंत्रालय में राज्य मंत्री (श्री अरविंद नेताम) :** (क) जी, हां । बिहार में पशुपालन में लिप्त माफिया द्वारा 1990 से मार्च, 1992 के दौरान जारी किए गए अनुदानों के कथित दुरुपयोग के बारे में संसद सदस्यों से शिकायतें प्राप्त हुई हैं । चूंकि शिकायत मे उठाए गए मुद्दे बिहार सरकार के क्षेत्राधिकार के अंतर्गत आते हैं, अतः मामले में उचित जांच पड़ताल तथा तत्काल कार्रवाई के लिए इन शिकायतों को बिहार सरकार को भेज दिया गया था ।

बिहार राज्य सरकार ने हाल ही में यह जानकारी दी है कि राज्य पशुपालन विभाग में न तो कोई पशुपालन माफिया लिप्त है और न ही अनुदान राशियों का कोई दुरुपयोग किया गया है ।

(ख) प्रश्न ही नहीं उठता ।

**बिहार सरकार द्वारा मांगी गई सहायता**

2796. **श्री जनार्दन यादव** : क्या **कृषि** मंत्री यह बताने की कृपा करेंगे कि **:**

(क) क्या बिहार सरकार ने प्रधान मंत्री से राज्य में बाढ़ पीडितों की मदद के लिए एक हजार करोड़ रुपये की राशि शीघ्र जारी करने का अनुरोध किया है;

(ख) क्या राज्य सरकार ने बाढ़ से हुए नुकसान के संबंध में एक विस्तृत रिपोर्ट प्रस्तुत की है; और

(ग) यदि हां, तो उसका ब्यौरा क्या है और सरकार ने राज्य सरकार की भावी मांग को पूरा करने के लिए कुल कितनी राशि देने का वायदा किया था और कुल कितनी राशि जारी की गई है?

**कृषि मंत्रालय में राज्य मंत्री (श्री अरविंद नेताम) :** (क) बिहार सरकार से बाढ़ से प्रभावित क्षेत्रों में राहत एवं पुनर्वास कार्यो के लिए राष्ट्रीय आपदा राहत निधि से 975.80 करोड़ रुपये की सहायता के लिए एक ज्ञापन प्राप्त हुआ था बाढ़ में राज्य सरकार द्वारा केन्द्रीय दल को 1102.28 करोड़ रुपए की आवश्यकता बताई गई थी ।

(ख) और (ग) राज्य सरकार द्वारा केन्द्रीय दल को प्रस्तुत की गई सूचना के अनुसार बाढ़ से 24 जिलों में 67.00 लाख की जनसंख्या प्रभावित हुई थीं जिसमें 528 लोगों की मौतें हुई और 2.92 लाख मकान क्षतिग्रस्त हुए थे । भारत सरकार ने वर्ष 1995-96 के लिए आपदा निहित में केन्द्र के अंश की सम्पूर्ण राशि जारी कर दी है जो 36.78 करोड़ रुपए हैं ताकि राज्य सरकार राहत कार्य कर सके ।